

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB) 257 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)

SMT. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017

NAME OF THE COMPANY: M/s. Billets Elektro Werke Pvt. Ltd. V/s. M/s. Tryst Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s): None


For the Respondent (s): Mr. Jaideep Maheshwari and Ms. Ankita Chandra  
Mr. Avtaar Singh, IRP

**ORDER**

The IRP has filed the list of creditors. Let the final report be filed.

To come up on 9<sup>th</sup> November, 2017.

  
(S. K. Mohapatra)  
Member (T)

  
(Smt. Ina Malhotra)  
Member (J)